

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Civil Appeal No(s). 4788-4790/2012

SANJAY SHARMA & ORS.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 11-05-2022 These appeals were called on for hearing today.

For Appellant(s)

Mr. Samir Ali Khan, AOR

For Respondent(s)

Mr. Rajeev Kumar Dubey, Adv.

Mr. Ashiwan Mishra, Adv.

Mr. Anurag Tiwari, Adv.

Mr. Kamendra Mishra, AOR

Ms. Anuradha Mutatkar, AOR

Mr. Abhishek Atrey, AOR

Ms. Babita Yadav, Adv.

Mr. Aman Jha, Adv.

Mr. Raman Yadav, Adv.

Ms. Shubha Yadav, Adv.

Mr. Gaurav Prakash Shah, Adv.

Mr. Rishi Titu, Adv.

Mr. R. C. Kohli, AOR

UPON hearing the counsel, the Court made the following
O R D E R

The service of notice for alternative arrangement (counsel expired) is complete on respondent no. 2, however no one has entered appearance till date.

Ld. Advocate, Mr. Amit Kumar Agrawal, appearing on behalf of Mr. Siddharth, Advocate-on-record undertakes to file

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vakalatnama on behalf of the said respondent and prays for time in that regard. The prayer is considered and allowed and vakalatnama shall be filed within one week. At the end of the period, the matter shall be processed for listing before the Hon'ble court.

AVANI PAL SINGH
Registrar